

present 2nd class, however, seats are reserved in compartments set apart for the purpose on certain specified trains only.

#### PASSENGER AMENITIES

\*970. **Dr. J. N. Parekh** : Will the Minister of Railways be pleased to state :

(a) the amount of passengers amenities fund allocated on Western Railways during 1954-55 and 1955-56 with particular reference to Gondal Region in Saurashtra ;

(b) the amount actually spent during the said period ;

(c) the reasons for non-utilization of large amounts ; and

(d) the steps taken to prevent lapses and accelerate the utilization of funds for passenger amenities?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan)** : (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 65.]

(c) Practically there has been no lapse.

(d) Does not arise.

#### INDIAN CIVIL AVIATION STAFF IN KABUL

\*971. **Shri B. Y. Reddy** : Will the Minister of Communications be pleased to state :

(a) whether it is a fact that Indian Radio Team of Civil Aviation Department of Kabul are being paid in Afghan Currency ; and

(b) if so, whether Government are aware that they are undergoing financial difficulties due to very low official rate of exchange compared to the Indian market?

**The Minister in the Ministry of Communications (Shri Raj Bahadur)** : (a) Yes, in the same way as the India-based staff of the Indian Embassy, Kabul.

(b) Government have received representations and these are under consideration.

#### ADMISSION TO MEDICAL COLLEGES

\*972. **Shri Sinhasan Singh** : Will the Minister of Health be pleased to state whether Government had issued any circular to the effect that in selection of candidates to medical colleges in different States the question of domicile should be avoided and that the best students irrespective of their domicile should be selected?

**The Minister of Health (Rajkumari Amrit Kaur)** : The Central Council of Health at their 3rd meeting held at Trivandrum in 1955 had passed a resolution recommending that the State Governments should explore the possibility of liberalising their policy in the matter of admission to medical colleges and charging of capitation fees and remove all restrictions on admission of students who have obtained the pre-medical qualification of the require standard irrespective of their domicile. A copy of this resolution was forwarded to the State Governments for information and necessary action.

#### सेंट जॉन एम्बुलेंस एसोसिएशन

\*९७३. श्री के० सी० सोबिया : क्या स्वास्थ्य मंत्रि यह बताने की कृपा करेंगे कि :

(क) सेंट जान एम्बुलेंस एसोसिएशन (भारत) के पास ३० जून, १९४८ को कुल कितनी घनराशि थी;

(ख) यह राशि भारत और पाकिस्तान के एसोसिएशनों के बीच किस अनुपात से बांटी गयी थी और इन दोनों एसोसिएशनों को कुल कितनी राशि मिली; और

(ग) इस समय भारतीय एसोसिएशन के पास कुल कितनी राशि है ?

**स्वास्थ्य मंत्री (राजकुमारी प्रमत्त कौर)** : (क) तथा (ख) इस बारे में एक विवरण सभा की मेज पर रख दिया गया है [देखिये परिशिष्ट ५, अनुबन्ध सं. ६६]

(ग) पाकिस्तान एसोसिएशन के हिस्से की मिलाकर १ मार्च, १९५६ को कुल रकम ६९,१८,३६० रुपये १ आना १ पाई है ।